

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**R.P. NO. 16 OF 2016 IN
APPEAL NO. 48 OF 2015**

Dated: 16th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s Maithon Power Ltd.

...Review Petitioner/Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Review Petitioner/ :
Appellant(s)

Mr. Amit Kapur
Mr. Vishal Anand
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) :

Mr. Sethu Ramalingam for R.1

Ms. Ranjana Roy Gowai
Ms. Vasudha Sen
Mr. Vivek Kumar for R-2

ORDER

We have heard learned counsel for the Review Petitioner/Appellant.

List the matter for further hearing on **17.08.2017 at 2.30 p.m.**

**(I. J. Kapoor)
Technical Member**

mk/vt

**(Justice Ranjana P. Desai)
Chairperson**